

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 32/RP/2026

Subject : Petition under Section 94(1)(f) of the Electricity Act, 2003 seeking review of the order dated 30.6.2026 in Petition No. 188/MP/2019.

Petitioner : PTC India Limited (PTCIL)

Respondents : PSPCL and Ors.

Date of Hearing : **13.10.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Ravi Kishore, Advocate, PTCIL
Ms. Deepti Dash, Advocate, PTCIL

Record of Proceedings

At the outset, learned counsel for the Review Petitioner submitted that the instant Petition seeks review of the Commission's order dated 30.6.2026 in Petition No. 188/MP/2019.

2. After hearing the learned counsel for the Review Petitioner, the Commission directed as under:

(a) Issue notice to the Respondents.

(b) The Respondents to file their replies, if any, within five weeks with a copy to the Petitioner, who may file its rejoinders, if any, within four weeks thereafter.

3. The Petition will be listed for hearing on **17.12.2026 at 2.30 P.M.**

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)